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Title: Need to conduct a CBI inquiry into the alleged attack on Bodo and Garo Tribals.

MR. SPEAKER: I have given promise to Mr. Bwiswmuthiary. Yes, Mr. Bwiswmuthiary. Please speak slowly so that people can understand and record is kept, and do not abuse Members please.

श्री गणेश सिंह (सतना) : अध्यक्ष महोदय, मध्य प्रदेश के सांसद श्री वीरिन्द्र कुमार के साथ जो मार-पीट हुई, मैं उस मामले को सदन में उठाना चाहता हूँ...*(व्यवधान)*

अध्यक्ष महोदय : आप बैठिए। हम उनके बारे में बहुत कुछ जानते हैं। हमने भी तुंत बात की है, कार्रवाही की है। उनके साथ जो हुआ है, उससे मैं बहुत दुखी हूँ। वह भी हमसे मिले हैं।

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Hon. Speaker, Sir, I am quite thankful to you for giving me this opportunity to highlight about the most crucial and terrible situation which is going on in my Bodoland Territory particularly in the district called 'Udalguri' within BODOLAND in another district called 'Darrang' which is outside the Bodoland Territorial Areas District.

Sir, up to date, approximately more than 50 numbers of people from indigenous Bodo and Garo Tribes, Bengali, Assamese and Bihari communities on the one hand, and anywhere between 30 and 40 numbers of Muslim attackers on the other hand died in the bloody and pre-planned carnage which was engineered by the pro-Pakistani fundamentalist outfits and Jihadis. More than 2 lakh people have been taking shelter in different relief camps in the districts of Udalguri and Darrang. More than 41 numbers of villages inhabited mostly by the indigenous Bodo and Garo Tribal people and also by some other non-Muslim groups of people, have already been burned down. More than 5000 houses of Bodo families were set on fire and household properties including cattle worth Rs. 2000 crore (two thousand crore) were looted and damaged.

MR. SPEAKER: Mr. Bwiswmuthiary, may I make a request to you? Please take off that photograph. It is against the rules of the House. No disrespect to you, but you cannot show it in the House.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Okay, Sir.

MR. SPEAKER: Thank you very much.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, more than 5000 houses of Bodo families were burnt down and their household properties including cattle worth Rs. 2000 crore were looted by the immigrant Muslim attackers and by the pro-Pakistan fundamentalist outfits and Jihadis. It is also worthwhile to mention that the chastity and sanctity of the indigenous 'Bathou Religion' of the aboriginal Bodo people has been raped and insulted by way of cutting into pieces the 'Sijou plants' which is called in English 'cactus plants'.[\[r4\]](#)

The Sijou plant is the symbol of the Bodo people's religion. These cactus plants were cut into pieces by the attackers. It is a great assault on the indigenous religion of the Bodo people that happens to be a part and parcel of the great Indian civilization.

The aforementioned terrible as well as diabolical carnage resulting in a great assault on and threat to the sovereignty and integrity of India in relation to Assam, had occurred due to the utter neglect and on account of the deliberate intention and nefarious motive of both the civil as well as police administration of the two districts in question. A sense of mutual suspicion, doubt and fear is still looming large in the hearts and minds of the affected people.

It is also a surprising and horrible fact that even the flags of Pakistan were hoisted by the Jihadis at different places and villages like Sonaripara, Sapmari, Rangagora and Simoluguri in Udalguri district within Bodoland Territory. The Jihadis also shouted slogans like "*Mughal pathan Zindabad, Pakistan Zindabad and Hindustan Murdabad*", etc. while waging war against the indigenous Bodo and other non-Muslim people. *â€* (Interruptions)

MR. SPEAKER: You have mentioned it.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, this horrible incident took place on the 3rd and 4th of October, 2008. 3 अक्टूबर की सुबह मोहनपुर गांव के एक बोडो आदमी .. *

MR. SPEAKER : Do not mention the names here. You cannot mention the names.

...*(Interruptions)*

श्री सानसुमा खुंगुर बैसीमुथियारी : उसे कुछ .. * लोग किडनैप करके ले गये थे और किडनैप करने के बाद उसके ऊपर तीन-चार... * लोगों

MR. SPEAKER: This is not right. Nothing more.

...(Interruptions)

MR. SPEAKER: His submission has gone on record. I have not deleted it. It is recorded.

...(Interruptions)

MD. SALIM (CALCUTTA – NORTH EAST): The Government should come out with a Statement on the happenings in Assam.

...(Interruptions)

MR. SPEAKER: I would not allow you further. You please sit down.

...(Interruptions)

MR. SPEAKER: You can raise it later. Let him conclude now.

...(Interruptions)

अध्यक्ष महोदय : प्लीज, आप लोग बैठिये।

â€¦(व्यवधान)

MR. SPEAKER: Bring the record to me. I will have to see.

...(Interruptions)

MR. SPEAKER: I will look into the record.

...(Interruptions)

अध्यक्ष महोदय : यह क्या हो रहा है?

â€¦(व्यवधान)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, please allow me to conclude now. ... (Interruptions)

MR. SPEAKER : Please take your seat. Nothing more will be recorded.

(Interruptions) â€¦!*

MR. SPEAKER: Now, Shri Basu Deb Acharia.

...(Interruptions)

MR. SPEAKER: You are dictating to the Chair. What is happening in this House?

...(Interruptions)

MR. SPEAKER: I have given him a chance although he has not given a proper notice. Nothing more will be recorded. He is not listening to me.

(Interruptions) â€¦! *

MR. SPEAKER : Now, Shri Basu Deb Acharia.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I know that a breach of privilege notice can be given against a Member of the House. ... (Interruptions) [H5]

MR. SPEAKER: Let the House be in order, Mr. Acharia.

...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, I would like to draw the attention of the House...(Interruptions)

MR. SPEAKER: Please wait. Let him finish. You are not listening to me. Nobody is listening. Mr. Bwiswmuthiary, you have already concluded. You have already made your submission.

...(Interruptions)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, let me conclude...(Interruptions)

MR.SPEAKER: No. You have concluded. I will not allow anymore on this.

...(Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions) ❗*

* Not recorded.

MR. SPEAKER: Mr. Bwiswmuthiary, please take your seat. I have given you more than enough time. You have concluded and I would not allow you any further.

Nothing will go on record.

(Interruptions) ❗*

MR. SPEAKER: Yes, Mr. Acharia.

SHRI BASU DEB ACHARIA : Sir, I know that the breach of privilege notice can be given against a Member of the House. But I would like to draw this attention of this House...(Interruptions)

When there was a Special Session, there was a debate on the Confidence Motion. While replying to the debate on 22nd July...(Interruptions)

MR. SPEAKER: Are you referring to the privilege matter?

...(Interruptions)

12.31 hrs.

(At this stage, Shri Sansuma Khunggur Bwiswmuthiary came
and stood on the floor near the Table.)

SHRI BASU DEB ACHARIA : Sir, while replying to the debate on the Confidence Motion, the hon. Prime Minister said...(Interruptions)

अध्यक्ष महोदय : आप लोग बैठ जाइए।

...(Interruptions)

MR. SPEAKER: Do not record anything till the House comes to order.

(Interruptions) ❗*

MR. SPEAKER: Mr. Bwiswmuthiary, I have given you an opportunity. You have made your statement. It has all been recorded. Please take your seat.

...(Interruptions)

12.32 hrs.

(At this stage, Shri Sansuma Khunggur Bwiswmuthiary sat on the floor near the Table.)

* Not recorded.

MR. SPEAKER: Mr. Acharia, just a minute. Let the House be in order.

...(Interruptions)

MR. SPEAKER: Let me see. I would suspend him.

...(Interruptions)

MR. SPEAKER: Hon. Members, what are you going to do? I have not called you. Please take your seats.

...(Interruptions)

MR. SPEAKER: Mr. Bwiswmuthiary, I earnestly request you to please go to your seat.

...(Interruptions)

MR. SPEAKER: Please go back to your seat.

...(Interruptions)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, let there be response by the Government.

MR. SPEAKER : All right. But I cannot compel them, you know that very well.[\[r6\]](#)

...(Interruptions)

MR. SPEAKER: Will you please keep quiet? Please keep quiet.

...(Interruptions)

MR. SPEAKER: What is all this going on?

...(Interruptions)

MR. SPEAKER: Yes, Mr. Basu Deb Acharia, you start.

...(Interruptions)

12.36 hrs

*(At this stage, Shri Sansuma Khunggur Bwiswmuthiary
went back to his seat.)*

MR. SPEAKER: I appeal to all sections of the House, please cooperate.

I allowed you to make submissions. You have made your submissions in full. You are not doing justice to the cause. I am sorry.

...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

MR. SPEAKER: Please take your seats. All Members must take their seats. Mr. Nandy, what is going on here?

...(Interruptions)

MR. SPEAKER: Mr. Nandy, please take your seat. I will take action. I tell you I will take action against everybody.

...(Interruptions)

MR. SPEAKER: You sit down. You take your seat. You must take your seat.

...(Interruptions)

MR. SPEAKER: You take your seat first. Mr. Chakraborty, I will name you.

...(Interruptions)

MR. SPEAKER: You take your seat. Unless you take your seat, I will be forced to suspend you. Do not force me to do this. I called you. I have given you full opportunity, and in spite of that, you are disturbing the proceedings of the House.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली): सरकार को इस पर जवाब देना चाहिए...(व्यवधान) सरकार वर्यो नहीं जवाब देती...(व्यवधान)

MR. SPEAKER : I hope the country is seeing. The hon. Members, who have been sent by the people, here are deliberately creating disturbance only for the purpose of getting some political advantage. I am very sorry to say this.

The House stands adjourned till 4 o' clock.

12.37 hrs

The Lok Sabha then adjourned till Sixteen of the Clock.

16.00 hrs

The Lok Sabha re-assembled at Sixteen of the Clock.

(Mr. Speaker in the Chair)

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, you have called my name. ...(Interruptions)

MR. SPEAKER: I will call everybody. But now, I will call the hon. Prime Minister.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, महाराष्ट्र में बिहार और उत्तर प्रदेश के लोगों के साथ दुर्व्यवहार हो रहा है। ...(व्यवधान)

अध्यक्ष महोदय : बैठिये, प्लीज बैठ जाइये। Please sit down. When I am on my legs, please sit down.

...(Interruptions)

अध्यक्ष महोदय : आप बैठ जाइये, आपने आज बहुत कुछ किया है। बैठ जाइये, आप लोग मेहरबानी करके बैठ जाइये। ...(व्यवधान)

श्री राम कृपाल यादव (पटना) : सर, हम लोगों के साथ न्याय नहीं हो रहा है।

अध्यक्ष महोदय : बहुत अन्याय हो रहा है, थोड़ा और टाइम होने दीजिए। The hon. Prime Minister of the country wants to make a statement on the financial situation. I do not know, whether it is not important to you, but I think, it is important for the country. Afterwards, you will be allowed to raise it.

...(Interruptions)

MR. SPEAKER: I will ask you to go out now, Shri Bwiswmuthiary. I will ask you to go out now. I will ask you to go out – please go out of the House. Please remove yourself now, if you do not behave. I would not allow any further. Enough is enough. It is over now.

Yes, Mr. Prime Minister.

...(Interruptions)

MR. SPEAKER: There must be some propriety in the House. The Prime Minister of the country wants to speak and you are not allowing him to speak.

...(Interruptions)

MR. SPEAKER: Nothing is to be recorded. I would not allow anything to be recorded.

(Interruptions)* â€¦!

MR. SPEAKER: It is such an important issue which he has volunteered to come and feels that it is his duty to make a statement. You are not prepared to listen. That shows your concern for the financial situation of the country.

* Not recorded.

16.02 hrs